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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 397/398

| Sl.No. | NAME (IN CAPITAL) | REPRESENTED BY | SIGNATURE |
|--------|-------------------|----------------------------|--------------------------------------|
| | K. RAMA SAM Y | Counsel for R2 | For K. Ramasamy K. S. Subramanian |
| | G. Sirashankaran | Counsel for petitioners | G.S. - |

ORDER

Counsel for the petitioner present. Counsel for R2 present. Counsel for petitioner stated that he has sent notices to R1, R3 & R7. R3 & R7 received notices by way of e-mail and they have responded to the same. Services against R3 and R7 is held sufficient. No representation on behalf of R3 & R7. Hence, they are proceeded ex parte. Counsel for R2 is directed to file a counter in the CP for which he prays time. At request time is enlarged. Put up on **05.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)